[13 March, 2000]

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RAJYA SABHA

Disinvestment of GAIL

1888. SHRI C.M. IBRAHIM: Will the Minister of DISINVESTMENT be pleased to state:

(a) whether Government have disinvested Gas Authority of India Ltd. (GAIL) by selling its shares at throw away prices in October-November, 1999; and

(b) if so, what was the sale price per share and the total number of shares sold and the price fetched thereby?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND THE MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY): (a) and (b) In November, 1999, Government disinvested 135 million shares of GAIL in the GDR market at a market driven price of Rs. 70/- per share, yielding Rs. 954 crores approximately.

Signing of Collective Bargaining Agreement

1889. SHRI RAMACHANDRA KHUNTIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that DPE has given a guideline to all Central Public Sector Units to sign the Collective Bargaining Agreement for 10 years; and

(b) whether it is also a fact that not only in our country but nowhere in the world the Industrial related Collective Bargaining Agreement has yet been signed for 10 years?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) DPE has issued an Office Memorandum on 14th January, 1999 which states that in the event of Government accepting the recommendations of the Justice Mohan Committee in regard to the periodicity of 10 years for pay revision for officers, the revision of wages for workers should also be effected once in 10 years in order to ensure uniformity and that this aspect may also be kept in view.

(b) Information regarding the specific terms of world-wide periodicity of Collective Bargaining Agreements is not readily available and needs to be collected from the International Labour Organisation.